

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4570
TO BE ANSWERED ON MARCH 19, 2026**

FINANCIAL ASSISTANCE FOR WASTE DUMPING SITES

NO. 4570. SMT. HEMA MALINI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any financial assistance is provided by the Government to the Urban Local Bodies (ULBs) to improve the waste dumping sites across the country and if so, the details thereof, State/UT-wise;**
- (b) the details of the financial assistance provided by the Government to the ULB in Mathura for the said purpose during the last five years; and**
- (c) whether the Government conducts regular reviews to evaluate the actual progress of the said work and ensure that any challenges in this regard are addressed in a timely manner and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Swachh Bharat Mission – Urban (SBM-U) 2.0 has been launched in October 2021 with the objective of creating Garbage Free Cities through door-to-door collection, segregation and 100% scientific processing of all fraction of waste, safe disposal in scientific landfill, remediation of all legacy dumpsites by converting into green zones.

Under SBM-U 2.0, funds are allocated and released to State/UTs and not to the Urban Local Bodies (ULBs) on the basis of their action plan duly approved by State Level Technical Committee (SLTC). State/UTs further transfer the central assistance to the ULBs/cities based on their action plan. State-wise details of financial assistance approved for remediation of legacy waste dumpsites is annexed.

(c): To evaluate the overall implementation of sanitation and waste management in cities, MoHUA conducts an annual Survey- 'Swachh Survekshan. Under Swachh Survekshan, all Urban Local Bodies (ULBs) are annually assessed on various sanitation parameters including dumpsite remediation. The survey involves field verification, citizen feedback, and independent third-party assessment of sanitation infrastructure and service delivery in cities.

Tracking of the progress of SBM-U in States/ UTs is also done by periodical review and assessment through video conferences, webinars, workshops etc and through the dedicated SBM-U portals.

In addition, the Mission Directorate provides handholding support to the States/UTs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects.

Annexure

Statement referred to in the reply of the part (a) & (b) of the Lok Sabha Unstarred Question No. 4570 for 19.03.2026 regarding “Financial Assistance for Waste Dumping Sites”

S. No.	State	central share approved (₹ in crores)
1	A&N Islands	0.00
2	Andhra Pradesh	167.28
3	Arunachal Pradesh	1.29
4	Assam	0.00
5	Bihar	11.65
6	Chandigarh	28.50
7	Chhattisgarh	0.00
8	Dadra & Nagar Haveli and Daman & Diu	4.95
9	Delhi	1116.50
10	Goa	0.00
11	Gujarat	147.30
12	Haryana	102.45
13	Himachal Pradesh	23.29
14	Jammu & Kashmir	125.24
15	Jharkhand	42.11
16	Karnataka	310.28
17	Kerala	37.04
18	Ladakh	0.00
19	Madhya Pradesh	122.51
20	Maharashtra	727.90
21	Manipur	2.99
22	Meghalaya	7.08
23	Mizoram	0.00
24	Nagaland	20.23
25	Odisha	78.18
26	Puducherry	13.72
27	Punjab	102.05
28	Rajasthan	212.75
29	Sikkim	13.15
30	Tamil Nadu	282.29
31	Telangana	69.09
32	Tripura	27.68
33	Uttar Pradesh	113.60
34	Uttarakhand	76.74
35	West Bengal	217.81
	Total	4205.63
